Report and Accounts (2012-13) of RGNIYD, Sriperumbudur, Tamil Nadu and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur, Tamil Nadu, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 550/16/14]
- I. Notification of the Ministry of Commerce and Industry
- II. Outcome Budget (2014-15) in respect of the Department of Industrial Policy and Promotion

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY; THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. G.S.R. 125 (E), dated 28th February, 2014, publishing the Patents (Amendment) Rules, 2014, under Section 160 of the Patents Act, 1970. [Placed in Library. *See* No. L.T. 463/16/14]
- II. A copy (in English and Hindi) of the Outcome Budget, for the year 2014-15, in respect of the Department of Industrial Policy and Promotion.

[Placed in Library. See No. L.T. 480/16/14]

- I. Notification of the Ministry of Home Affairs
- II. Special Reports of the National Human Rights Commission and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I lay on the Table:

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Section (3) of Foreigners Act, 1946:—